

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.200 of 2020

IN THE MATTER OF:

**Assistant Commissioner of Customs
Special Disposal Cell (Port), Kolkata**

...Appellant

Versus

**CA Kannan Tiruvengadam, R.P. of
BRG Iron and Steel Company Ltd. & Ors.**

...Respondents

For Appellant: None

For Respondents: None

O R D E R

04.02.2020 None present for the Appellant.

Relist as 'fresh case' on 11th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md